

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 122

IA(IBC)/1388(CH)2024

in

**CP(IB) No.184/Chd/Pb/2020
(Admitted)**

IN THE MATTER OF:-

Punjab National Bnak (OBC)

...Petitioner

Versus

M/s Kaur Sain Spinners Ltd.

...Respondent

Under Section: 7, 19(2),IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 20.08.2024.

15.07.2024
Tanvi

Sd/-
Court Officer